



తెలంగాణ రాజ పత్రము  
THE TELANGANA GAZETTE  
PART-II EXTRAORDINARY  
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HYDERABAD, MONDAY, DECEMBER 4, 2023.

NOTIFICATIONS BY GOVERNMENT

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LEGISLATURE SECRETARIAT

(LEGN.)

SECOND LEGISLATIVE ASSEMBLY OF TELANGANA STATE – DISSOLUTION – NOTIFICATION.

[G.O.Ms. No. 42, Legislature (LEGN.) Secretariat, Dated the 4<sup>th</sup> December, 2023.]

In exercise of the powers conferred by clause (2) (b) of Article 174 of the Constitution of India, I, Dr. Tamilisai Soundararajan, Governor of Telangana, on the advice of the Council of Ministers, hereby dissolve the Second Legislative Assembly of Telangana State with effect from the afternoon of 3<sup>rd</sup> December, 2023.

Dr. TAMILISAI SOUNDARARAJAN,  
Governor of Telangana.

Hyderabad,  
04-12-2023.

Dr. V. NARASIMHA CHARYULU,  
Secretary to State Legislature.

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GOVERNMENT OF TELANGANA  
ABSTRACT

SECOND LEGISLATIVE ASSEMBLY OF TELANGANA STATE- Dissolution -  
Notification - Published.

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LEGISLATURE (LEGN.) SECRETARIAT

G.O.Ms.No.42

Dated the 4<sup>th</sup> December, 2023.

ORDER:

The following Notification by the Governor of Telangana will be published in Part-II of an extraordinary issue of the Telangana Gazette, dated the 4<sup>th</sup> December, 2023.

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Dr. TAMILISAI SOUNDARARAJAN,  
GOVERNOR OF TELANGANA.

Hyderabad,  
Date: 04.12.2023.

Dr. V. NARASIMHA CHARYULU,  
SECRETARY TO STATE LEGISLATURE.

To  
The Commissioner, Government Printing Press, Hyderabad - for  
publication in an extraordinary issue of the Telangana Gazette  
dated the 4<sup>th</sup> December, 2023 and to supply 50 copies to this  
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Copy to:

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Dr. B. R. Ambedkar Telangana State Secretariat, Hyderabad.  
The Principal Secretary to Chief Minister,  
Dr. B. R. Ambedkar Telangana State Secretariat, Hyderabad.  
The Secretary to Governor, Raj Bhavan, Hyderabad.  
All Departments of Secretariat (All Sections).  
The Advocate-General, Telangana State, Hyderabad.  
The Registrar General, High Court for the State of Telangana, Hyderabad.  
The Principal Accountant General, Telangana, Hyderabad.  
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